

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 744 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Avasarala Venkateshwra Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan
2.	I.A. No. 793 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Monaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain
3.	I.A. No. 802 of 2019 in Comp. App. (AT) No. _ of 2019	Goldstar Enclave (P) Ltd. Vs. Neelu Singh & Anr.	Pratiksha Sharma

By Order
-sd/-

Assistant Registrar

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